

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 311 of 2022

IN THE MATTER OF:

DR. JEET SINGH YADAV

...APPLICANT

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

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Date: 04.02.2023
Place: New Delhi

Through:

3/4/
Respondent No.3

Ishaan Sharma
ISHAAN SHARMA

Advocate for the Respondent No.3-DDA
O: Chamber 16A, Lawyers' Chambers,
Patiala House Court, New Delhi-110001
Email: advocateishaansharma@gmail.com
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**RESPONSE/ REPLY ON BEHALF OF RESPONDENT NO. 3- DELHI
DEVELOPMENT AUTHORITY ALONG WITH SUPPORTING
AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH:

1. That the present Reply is being filed on behalf of Delhi Development Authority/ Respondent No. 3 ("DDA"/ "Answering Respondent") in terms of the order passed by this Hon'ble Tribunal on 29.11.2022.
2. That *vide* order dated 15.09.2022, this Hon'ble Tribunal was pleased to implead the Answering Respondent as Respondent No. 3 and direct filing of response.
3. That it is most respectfully submitted that the Answering Respondent is confining the present short response/ reply to the status of Shishuwala pond only and seeks some time from this Hon'ble Tribunal to file additional response/ reply in relation to other ponds, namely, Shangushar, Guga, Johdi and Guhli. Further, the Answering Respondent craves liberty to file detailed response/ reply, if so directed by this Hon'ble Tribunal.
4. At the outset, it is humbly stated that the Answering Respondent denies all averments made by the Applicant in relation to the Answering Respondent insofar as they are contrary or inconsistent with the contents of the present reply. Nothing may be deemed to be admitted for want of traverse. It is submitted that the Answering Respondent ^{has} not committed any act or omission that is contrary to law or the procedure established by law.

5. That as per the revenue records maintained by the Answering Respondent, Shishuwala pond admeasures 16 Bigha and 5 Biswa (Khasra No. 190/1). It is submitted that the said water body is currently retained by the Delhi Jal Board i.e. Respondent No. 4 and is under construction/ commissioning phase. It is only after completion of the commission work that the Delhi Jal Board/ Respondent No.4 will hand over the same to the Answering Respondent. A copy of letter bearing no. DJB/ACE (P)-4/2022/ 8877-8884 dated 21.11.2022 issued by the Delhi Jal Board/ Respondent No. 4 providing details of water bodies and lakes retained by it has been annexed hereto and marked as **Annexure R3/1**.
6. That it is also pertinent to mention that the matter of encroachment on the said land is also being monitored by the Hon'ble High Court of Delhi, in the matter of Shri Roshan Lal v. Government of NCT of Delhi & Ors. [W.P.(C) 4215/2021]. The Land Survey/ Demarcation is being conducted by the Sub-Divisional Magistrate, Punjabi Bagh, Government of NCT of Delhi to identify encroachment. Further, in terms of the order of the Hon'ble High Court dated 22.08.2022 (passed in the aforementioned matter), the Answering Respondent has already issued a Cheque bearing No. 267166 dated 15.12.2022, amounting to INR 2,23,300/- in favour of M/s Intech Engineering along with a letter dated 16.12.2022 bearing no. F.54(191) SWD-9(DPD-1)/DDA/A/800. A copy of letter date dated 16.12.2022 bearing no. F.54(191) SWD-9(DPD-1)/DDA/A/800 along with Cheque bearing No. 267166 is annexed hereto and marked as **Annexure R3/2**.
7. That, in view of the above facts and circumstances of the case, the captioned original Application may be dismissed qua the Answering Respondent.

Date: 04.02.2023
Place: New Delhi

Through:


Respondent No.3



ISHAAN SHARMA
Advocate for the Respondent No.3-DDA
O: Chamber 16A, Lawyers' Chambers,
Patiala House Court, New Delhi-110001
Email: advocateishaansharma@gmail.com
Ph.: +91-9555777622

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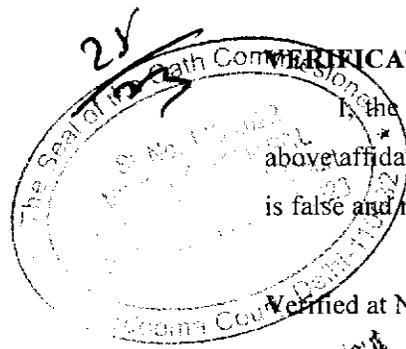
AFFIDAVIT

I, R.K. Goyal s/o S.H.T.C. Goyal aged about _____ years do hereby solemnly affirm and state as under:

- I state that I am presently working as SE/civil, in Delhi Development Authority and as such, in my official capacity and based on records maintained in the office, am conversant with the facts of the case and competent to swear this affidavit on behalf of Delhi Development Authority/Defendant.
- I state that I have read and understood the contents of the accompanying response/ reply, which has been drafted by the Counsel under my instructions. No part of it is false and nothing material has been concealed therefrom.
- That the annexures filed along with the reply are true/ correct copies of their respective originals.

[Signature]
DEPONENT

4 FEB 2023



VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief, no part thereof is false and nothing has been concealed therefrom.

Verified at New Delhi on this 4th day of February, 2023.

[Signature]
DEPONENT

Identified by _____
शुभम

CERTIFIED AT THE DEPONENT'S
Shri/Smt./Km. R.K. Goyal
S/o. S.H.T.C. Goyal
Identification by [Signature]
has been made on 4 FEB 2023
That the contents of the affidavit
read over & explained to the deponent
to his/her knowledge.

[Signature]
Oath Commissioner NCT of Delhi Court, Delhi

ANNEXURE 47-R3/1

4



DELHI JAL BOARD (Govt. of N.C.T. of Delhi)
OFFICE OF A.C.E. (P) - 4
Room No. 29, B-Building, Varunalaya, Jhandewalan
DELHI-110005
E-mail: djbwaterbody@gmail.com

No. DJB/ACE (P)-4/2022/ 8877-8884

Dated: 21.11.2022

To,

The Superintending Engineer,
Hort. Civil Circle-1/DDA,
(Nodal Officer Water Body),
Yamuna Sports Complex,
Gate no.-1, Surajmal Vihar,
New Delhi-110092

Subject: Details of Additional Water Bodies and Lakes being Handed Over to DDA and list of balance Water Bodies and Lakes retained by DJB.

Sir,

Please find enclosed herewith the list of 56 Nos. of Water Bodies as Annexure – 1 along with the current status of rejuvenation related work.

Among these water bodies at serial number 1, 2, 4 to 10, 12 to 26 the rejuvenation treatment plant has been completed and commissioned. These are now under one year O&M period. These are hereby handed over to DDA with immediate effect. (15 nos)

The water body at serial number 3, 11, 27, 29 to 36 are under construction / commissioning phase and shall be handed over after the commissioning of these water bodies in due course of time. (11 nos)

The list of the water bodies where rejuvenation work estimate were under process are also returned with immediate effect is as under:

1. The water body at serial number 28.
2. The water bodies proposed under AMRUT mentioned between serial number 37 to 56.

The Hauz Khas Lake, Smriti Van Vasant Kunj Lake rejuvenation work may also be taken up by DDA with immediate effect. The cleaning work of Sanjay Van (Lake 1 – 4) considered under AMRUT is also returned to DDA.

The Lakes owned by DDA where rejuvenation related work by DJB is in progress are as under:

1. **Sanjay Lake:** Lake cleaning work along with laying of pipe line from Kondli STP to this lake is under execution.
2. **Bhalswa Lake:** The Construction of intercepting drain along with cleaning for a width of 20 meter from the bank is in progress.
3. **Tikri Khurd Lake:** The work of laying of effluent line from Narela STP to the lake is in progress.

After completion of the above works, these shall also be handed over to DDA for further necessary action.

It is requested to take over the handed over water body and lake as per the above detail on as on where basis. May please acknowledge the receipt of this letter and preferably fix schedule to take over these water bodies / lake within a week from the date of issuance of this letter.

Sd / —

(Anil Bharti)
ACE (P) 4

Encl. As above

Copy for kind information & records:

1. PS to CEO, DJB
2. Member (WS)
3. CE (QC/WB)
4. Dy. SE (WB)-I
5. A.E./A.E.
6. M/F



ACE (P) 4

6

STATUS OF DDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
1	Central	Burai (4) & Kamalpur Majra Burai (d)	193/2 (08-11) & 150 (07-13) Total area (16-04)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 in progress. Escarpment for the water body for 03 years under construction & these shall be completed for 10/2023
2	Central	Burai (4) & Kamalpur Majra Burai (a)	148 (12-15 as per kathon)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 in progress
3	New Delhi	Todapur	114 (8-13)	04.08.2020	03.02.2021	04.08.2020	31.10.2023	After completion of O&M shall start under the contract for 1 year period
4	North	Ibrahimpur (a)	113/7(3-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 in progress
5	North	Hiranji (a)	534, 535 (12-13)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 in progress
6	North	Siraspur (a)	152 (14-10)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 in progress
7	North	Nangal Thakran (d)	81 (14-12), 83(9-15) total=(24-07)	03.10.2019	02.04.2020	03.10.2019	30.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 in progress
8	North	Nangli puna	48min (3-11,1-2)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 in progress
9	North West	Rani Khera (C)	(095,12-04) 96(0-19) total area (3-03)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 in progress

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STATUS OF DDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
10	North West	Karalala	55/27 (01-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
11	North West	Mohd. Pur Main (C)	19/26 (13-8)	04.08.2020	03.02.2021	04.08.2020	30.09.2022	Commissioning in progress followed by O&M of 01 year under this contract.
12	South	Mehrault (Kishanganj) Sanjay Van	Sanjay Van (Near Neelu Haaz)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
13	South	Dera Mandi (a)	444(19-13)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
14	South West	Jaffarpur Kalan-1	896(7-16)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
15	South West	Jaffarpur Kalan-2	473(6-1)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
16	South West	Daulatpur	61(06-12)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
17	South West	Dhool Siras (a)	72/2 (8-9)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
18	South West	Chawala	199(14-1/)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
19	South West	Bindapur	505(12-12)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.

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STATUS OF DDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khasra No./Areas	As per W.O.		As per Actual		Status/ likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
21	South West	Tajpur Khurd	33(15-16), 34(015) total area	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Q&M work completed in month of 30/03/2022
22	South West	Chawala (B)	152(5-15)	04.08.2020	03.02.2021	04.08.2020	30.06.2022	Q&M work completed in month of 30/06/2022
22	West	Nangli Jat (A)	(a)126 (old 61/14/3) (B-12)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year Q&M work ending on 30.03.2022 in progress
23	West	Nekhal (b)	86(08-11)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year Q&M work ending on 19.04.2022 in progress
24	West	Tikari Kalan (d)	48(104-01)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year Q&M work ending on 30.03.2022 in progress
25	West	Tikari Kalan (f)	484min(05-14-1/2) 1213(0-3)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed & 1 year Q&M work ending on 30.03.2022 in progress
25	West	Hassal (partly) F/74 (b)	55/13(4-14)142 91(6/4-10)17(6-2)18(5-4 total (22-19)	04.08.2020	03.02.2021	04.08.2020	30.04.2022	Q&M of Q1 year in progress under this contract
27	North	Sanothi	(a) 99(36-4)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&M work is in progress
28	South	Shahpur Jat	-	-	-	-	-	DPR under preparation In Progress
29	North	Nangal Thakran (c)	9/3 (2.16) 4(04-16) 7(04-16) 8(04-16) total= (17-04)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	1. Likelihood Date of Completion is March 2023, followed by commissioning & Q&M of Q1
30	South West	Ladpur	77/122/3, 23/2, 24/1 (10-0)	09.03.2022	08.09.2022	10.03.2022	31.03.2023	Q&M
31	North West	Ghevara	212(11-13)	00.03.2022	09.09.2022	10.03.2022	31.03.2023	Q&M
32	North West	Budhpur Bazar	33(8-2)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	Q&M
33	South	Smith Van	-	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&M
34	South West	Chawala	215 (12-8)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&M
35	South West	Kilraon-2	(a) 184(8-15)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&M

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STATUS OF DDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khazra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
36	West	Mundka (c-1)	190/1 (16-5)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do AMRUT 2.0
37	Central	Mukandpur	175 & 179 total area (08-07)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
38	North	Bawana (f)	206/1mini (09-17)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
39	North	Hohmbi Kalan (A)	96/70(04-04)76(11-06) Total - 15-10	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
40	North	Khera kalan (b)	39/26 (18-16)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
41	North	Lam Pur(c)	50/amin (3-8)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
42	North	Lam Pur(d)	50/8 (4-16)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
43	North	Lam Pur(e)	50/7 (4-16)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
44	North East	Ghonda Gujran Khaddar	-	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
45	North East	Usmanpur F/89	-	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
46	North West	Kanjhawa (A)	42/215-10	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
47	South East	Chakchila	-	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0
48	South East	Aail	169/33228	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0

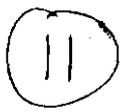
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AMRUT-2 3/1

STATUS OF DOA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
49	South East	Kilokan E/56		-	-	-	-	Likely date of completion is AMRUT 2.0 June 2023
50	South East	Nangli razapur F/82	84 mtr (D)RA	-	-	-	-	Likely date of completion is June 2023 AMRUT 2.0
51	South West	Daudat pur (C)	41(1-03)	-	-	-	-	Likely date of completion is June 2023 AMRUT 2.0
52	South West	Dhool Siras (B)	85 (7-13)	-	-	-	-	Likely date of completion is June 2023 AMRUT 2.0
53	South West	Goyla Khurd (A)	9/29(10-9)	-	-	-	-	Likely date of completion is June 2023 AMRUT 2.0
54	South West	Samespur Khalsa (C)	36/67(15-12)	-	-	-	-	Likely date of completion is June 2023 AMRUT 2.0
55	South West	Tajpur	159/1, 130/2, 128, 29	-	-	-	-	Likely date of completion is June 2023 AMRUT 2.0
56	West	Karnaudia Nagar	38/1/2mtr (10 b)pha)	-	-	-	-	Likely date of completion is June 2023

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Status of Lakes

S.no.	Name of Lake	Current Status/Scope of D/B work	As per W.O.		As per Actual		Status/ Likely date of completion
			Date of Start	Date of Completion	Date of Start	Date of Completion	
1	Sarjaly Lake	Cleaning of lake Supply of Effluent from Konoldi STP by laying of line	26.05.2022	25.09.2022	30.07.2022	28.02.2023	Work in progress/ likely date of completion is 28.02.2023 Road cutting permission awaited/ likely date of completion is 28.02.2023
2	Bharawa Lake	Periphery cleaning work along the Bharawa dairy slit in a width of 20m from both side of the lake bank along with provision of precast RCC drain is in progress. However, as per site condition, feasibility of precast drain work seems non-viable.	10.01.2022	25.06.2022	10.01.2022	31.12.2022	Work in progress/ likely date of completion is 31.12.2022
3	Ther Khurd Lake (Historical Tank)	Laying of pipeline for supply of treated effluent from Barshi STP is in progress.	21.06.2022	10.12.2022	Yet not started	NA	Road cutting permission awaited
4	Hauz Khos	D/B proposal to regain the lake for cleaning purpose for 10 years.					filed project for cleaning of a part using Geo bags is under preparation.
5	Smtul Van, Vidant Kund Lake	Estimate yet to be prepared by D/B for cleaning and treatment.					Estimate to be prepared
6	Sampal Van (Near Nerali Hauz)	Lake no. 01 to 04					Cleaning work taken under AMRUT 2.0/Central Govt. funding

11C



ANNEXURE R 3/2

12

दिल्ली विकास प्राधिकरण,
DELHI DEVELOPMENT AUTHORITY
द्वारका परियोजना खंड-1
DWARKA PROJECT DIVISION-1
केन्द्रीयनर्सरी, सेक्टर -5, द्वारका, नई दिल्ली
CENTRAL NURSERY, SECTOR-5, DWARKA, NEW DELHI
E-mail:- 999wd9dda@gmail.com Phone No.011-25081394

F.54(191)SWD-9(DPD-1)/DDA/A/ 800

Dated 16/12/2022

To

The Tehsildar (Punjabi Bagh)
Sub Division Punjabi Bagh,
New Delhi- 110041

Asstt. Engineer-II

D.P.D.-1/D.D.A.

Dairy No..... 763

Date..... 21-12-2022

Sub Regarding expenditure of demarcation.

Ref. Your letter SDM/PB/12087-88 dated 19/11/2022

In reference to your letter on the subject cited above, enclosed please find herewith a Cheque bearing No. 267166 dated 15/12/2022, amounting to Rs.2,23,300/- in favour of M/s Intech Engineering, excluding In-come Tax amounting to Rs.24,700/- on the demanded amount of Rs.2,47,000/-.

You are requested to do the needful at an earliest, as the matter is listed before the Hon'ble Court on 20/12/2022.

Encl: as above.

अधिसासी अभियंता / द्वा .प. खं-1
Executive Engineer / DPD-1
दि. वि. प्रा. / द्वारका, नईदिल्ली
D. D. A. / Dwarka, New Delhi

Copy to.

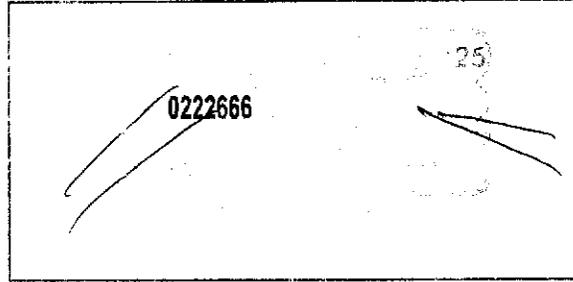
1. SDM, Punjabi Bagh, for information.
2. D.D / LM (WZ) DDA, for information.
3. AE-III/ DPD-1, to pursue the matter with Revenue department.

SDC for file
M. Singh

अधिसासी अभियंता / द्वा .प. खं-1
Executive Engineer / DPD-1

DELHI DEVELOPMENT AUTHORITY

14



POWER OF ATTORNEY

IN THIS COURT OF Hon'ble National Green Tribunal, Principal Bench,
 O. A No. 311 of 2022 New Delhi

in re :-

Dr. Jeet Singh Yadav Plff/App./Petitioner/Complainant

VERSUS

Govt. of NCT of Delhi & Ors. Defdt. of Resdt.

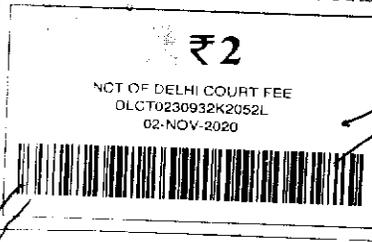
KNOW ALL to Whom these presents shall come that I/We S. K. Khara, Chief Engg, Dwarika
 Delhi Development Authority on behalf of Delhi Development Authority the above
 named Respondent No: 3 do hereby appoint.

ISHAAN SHARMA (D/2497/2017) hereinafter called the Advocate(s) to be
 my/our Advocate(s) in the above noted case and authorise him/them :-

To act, appear and plead in the above noted case in this Court or in any other Court in which
 the same may be tried or heard and also in the appellate Courts.

To sign, file, verify and present pleading, replications, appeals cross-objections, or petitions
 for executions, revision restoration, withdrawal, compromise or other petitions, replies, objections
 written statements, affidavits or other documents deemed necessary or proper for the

prosecution of the case in all its stages
 To file and take back documents
 that may arise touching or in any manner
 To take out execution process
 To deposit draw and receive
 acts and things which may be necessary
 of the said case.



diet money or printing charges
 receipts therefor and to do all other
 acts in the course of the prosecution

To appoint and instruct any other Legal Practitioner authorising him to exercise the Powers
 and authorities hereby conferred unto the Advocates whenever they think fit to do so and to sign the
 power of attorney on my/our behalf.

And I/we the undersigned do hereby agreed to ratify and confirm to acts done by the Advocates
 of their substitutes in the matter as my/our own acts, as if done me/us to all intents and purposes.

And I/we undertake that I/we or my duly authorised agent would appear in the court on all
 hearings and will inform the Advocates for appearance, when the case is called.

And I/we undersigned to hereby agree to hold the Advocate or their substitutes responsible
 for the result of the said case in consequence of their absence from the Court when the said case is
 called up for hearing, or for any negligence of the said Advocates or their substitutes.

And I/we the undersigned do hereby agree that in the event of the whole or any part of the fee
 agreed by me/us to be paid to the Advocate remaining unpaid, he shall be entitled to withdraw from the
 prosecution of the said case until the same is paid up.

IN WITNESS WHEREOF I/we do hereunto set my/our hand to these present the contents of
 which have been understood by me/us this 03 day of Feb 2022

Accepted,
 Advocate(s) ISHAAN SHARMA (D/2497/2017)
Ch. 16-A, Lawyers' Chambers,
Patala House Court, New Delhi-110
M: +91-9555 777 622

DELHI DEVELOPMENT AUTHORITY
 Vikas Sadan, New Delhi-23

for DELHI DEVELOPMENT AUTHORITY

Advocate
 E : advocateishaansharma
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संजय कुमार शर्मा
 SANJAY KUMAR SHARMA
 मुख्य अभियन्ता (द्वारका)/Chief
 दिल्ली विकास प्राधिकरण/Delhi
 मंगलापुरी, नई दिल्ली-45/Ministry
 Authority
 Delhi-45